

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 415 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.11.2017**

NAME OF THE COMPANY: M/s Dream Land Retailor Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Puneet Singh Bindra, Advocate		
	For the Respondent:	Ms. Vaishnavi Rao, Advocate		

ORDER

Ld. Counsel for the Respondent prays for some time to file the reply.

Let the same be filed with advance copy to the opposite side before the next date of hearing.

To come up 14th November, 2017.

Sd/-

(S. K. Mohapatra)
Member (T)

Sd/-

(Ina Malhotra)
Member (J)